

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1277

ANSWERED ON:08.12.2004

GRADING OF PRIVATE HOSPITALS

Adsul Shri Anandrao Vithoba;Khaire Shri Chandrakant Bhaurao;Rao Shri Sambasiva Rayapati;Saradgi Shri Iqbal Ahmed;Shukla Smt. Karuna

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is considering to accord `A` `B` or `C` grades to private hospitals on the basis of facilities being provided by them ;
- (b) if so, the details thereof;
- (c) whether the rates of `Treatment Charges` of the private hospitals will be determined according to their grades; and
- (d) if so, the steps to be taken by the Government in respect of unregistered private hospitals /nursing homes?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (d): There is no such proposal at present. However, the Government of India is in the process of formulating a Bill prescribing minimum standards and specifications for hospitals, nursing homes and other clinical establishments.